Central Administrative Tribunal Principal Bench: New Delhi

C.P.No238/2003 in O.A. No. 661/2003

New Delhi this the 25th day of August, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J) Hon'ble Shri V.K. Majotra, Member (A)

- Ishwar Singh Chillor, R/o F-16, Milap Nagar, Uttam Nagar, New Delhi.
- 2, Smt. Phool Ahuja, R/o Q-47, Rajouri Garden, New Delhi.
- 3. R.S. Tanwar, . R/o WZ 572, Naraina Village New Delhi.
- 4. Gopal Dutt, R/o Sangal Appartment Flat No. 86. Pocket 24, Sector 24, Rohini, New Delhi. ... Applicants

(By Advocate: Shri Yogesh Sharma)

Versus

Shri V.K. Vohra, The Director, Directorate of Social Welfare, Govt. of NCT of Delhi. Kasturba Gandhi Marg, New Delhi-110 001.

... Respondents

(By Advocate: Shri Ajay Gupta)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Heard both the learned counsel for parties.

As submitted by Shri Ajay Gupta, learned counsel for respondents, since the respondents have complied with Tribunal's order in OA-661/2003, Contempt Petition 238/2003 is dismissed. Notice to the alleged contemner is discharged. File to be consigned to the record

room.

(V.K. Majotra) Member (A)

(Smt. Lakshmi Swaminathan)

Lakes Smalle

Vice Chairman (J)